Central Administrative Tribunal Principal Bench, New Delhi.

CP-520/2015 in OA-794/2013 MA-616/2013

New Delhi this the 15th day of February, 2016.

Hon'ble Sh. V. Ajay Kumar, Member (J) Hon'ble Mr. Shekhar Agarwal, Member (A)

Smt. Kamlesh, W/o Late Inder Pal Singh, Aged about 48 years, R/o. S-70/49, Vijay Camp, Jal Vihar, New Delhi. (By Advocate: Ms. Susmita Mahala)

Applicant

Versus

- Dr. Puneet Kumar Goel, Commissioner, South Delhi Municipal Corporation, 23rd Floor, Civic Centre, Minto Road, New Delhi-110002.
- Mr. Rupesh Thakur,
 Director, Primary Education,
 Education Department,
 South Delhi Municipal Corporation,
 23rd Floor, Civic Centre, Minto Road,
 New Delhi-110002.
- Kamaljit Singh,
 Assistant Education Officer (Class IV),
 Room No. 303, 3rd Floor,
 M.C.D. Office, (Central Zone),
 Lajpat Nagar,
 New Delhi.
- Kamaljit Singh,
 Assistant Education Officer (Class IV),
 Room No. 303, 3rd Floor,
 M.C.D. Office, (Central Zone),
 Lajpat Nagar,
 New Delhi.

Respondents

(By Advocate: Ms. Anupama Bansal and Mr. R. N. Singh)

ORDER (ORAL)

Mr. V. Ajay Kumar, Member (J)

The present CP is filed complaining non-implementation of the Order of this Tribunal dated 24.09.2014 in OA No. 794/2013 whereunder this Tribunal disposed of the said OA as follows:-

"In these circumstances, the OA is disposed of, with a direction to the respondents to pass appropriate final orders with regard to regularization of the applicant, within a period of six months from the date of receipt of a copy of this order. No order as to costs."

- 2. Learned counsel for the respondents today produced a copy of speaking order dated 12.02.2016 whereunder they have passed final order with regard to the claim of the applicant.
- 3. In the circumstances, the CP is closed. Notices are discharged. However, the applicant is at liberty to question the Order now passed by the respondents if she is still having any grievance against the same, in accordance with law. No costs.

(Shekhar Agarwal) Member (A) (V. Ajay Kumar) Member (J)

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